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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Co. Appeal No. 26/252/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company:

Ayush Gupta

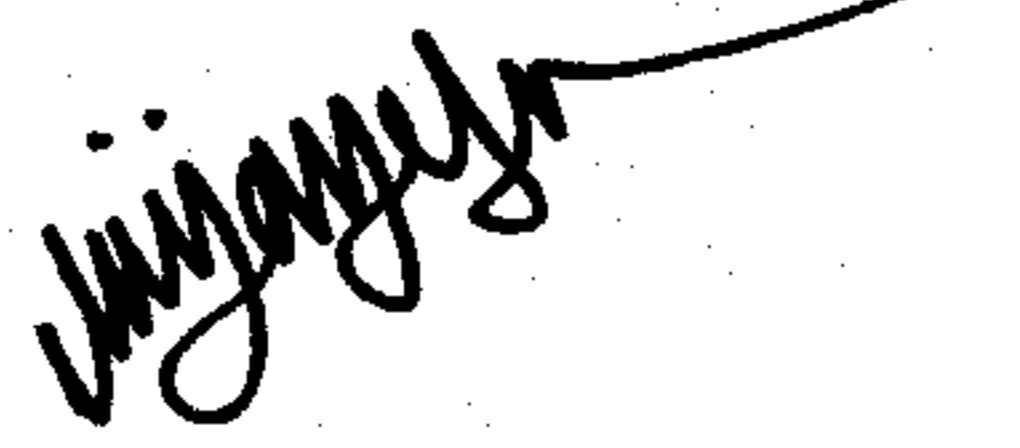
(Dakha Polymers Pvt Ltd)

V/s.

Registrar of Companies, Gwalior

Section of the Companies Act:

Section 252 of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	VIJAYESH ATRE	ADVOCATE	APPELLANT	
2.				

**ORDER**

Learned Advocate Mr. Vijayesh Atre present for Appellant. None present for Respondent.

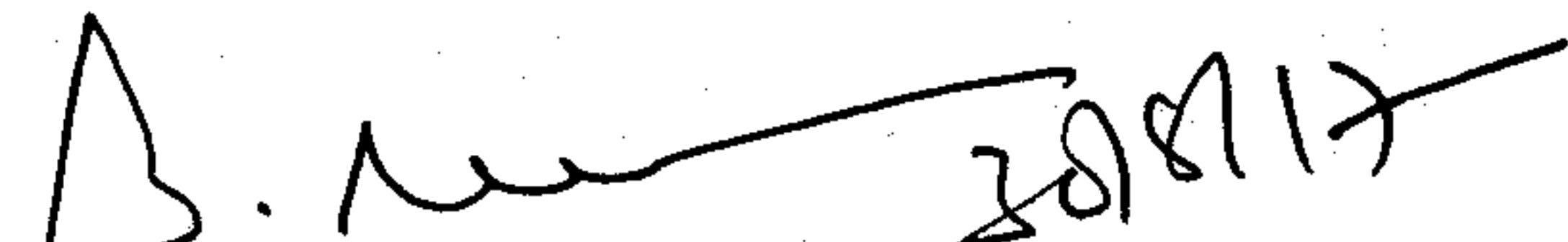
Heard arguments of Learned Counsel for Appellant.

Appeal is admitted.

Appellant is directed to file copy of Gazette and copy of STK-5.

Appellant is directed to issue notice of date of hearing to ROC and shall file proof of service.

List the matter on 15.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 30th day of August, 2017.